

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION/RETIREMENT

No. 298/UHC/Admin.A/2019

Dated: Nov. 08, 2019.

The Government of Uttarakhand has issued Notification/Retirement No. 422/XXX(4)/2019-04(9)/2019 dated 08.11.2019, regarding voluntary retirement of Sri Mithilesh Jha, Judge, Family Court, Tehri Garhwal with immediate effect. The said Notification/Retirement reads as under:

“श्री मिथिलेश झा, न्यायाधीश, पारिवारिक न्यायालय, टिहरी गढ़वाल के स्वैच्छिक सेवानिवृत्ति स्वीकृत किये जाने विषयक प्रार्थना पत्र दिनांक 21.10. 2019 के क्रम में, महानिबन्धक, उत्तराखण्ड उच्च न्यायालय, नैनीताल के पत्र संख्या 7191/UHC/XIV-90/Admin.A/2003, दिनांक 06 नवम्बर, 2019 के माध्यम से प्रेषित मा0 उत्तराखण्ड उच्च न्यायालय की संस्तुति के आलोक में, शासन द्वारा सम्यक् विचारोपरान्त, वित्तीय हस्तपुस्तिका खण्ड-2 भाग 2 से 4 के अध्याय 9 सेवानिवृत्ति के मूल नियम 56 (घ) (1) में प्रावधानित तीन माह के नोटिस अवधि में, मूल नियम 56 (घ) (2) के प्राविधान के तहत छूट प्रदान करते हुए, श्री मिथिलेश झा, न्यायाधीश, पारिवारिक न्यायालय, टिहरी गढ़वाल को तत्काल प्रभाव से स्वैच्छिक सेवानिवृत्ति प्रदान किये जाने की श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं।

राज्यपाल की आज्ञा से,

ह0 /
(राधा रतूड़ी)
अपर मुख्य सचिव”

Sd/-
Registrar General

No.7300/XIV-90/Admin.A/2003

Dated: Nov. 08, 2019.

Copy forwarded for information to: -

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand.
8. Principal Judge, Family Court, Dehradun and All Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
10. Member Secretary, State Legal Services Authority, Nainital.
11. All the Registrars of High Court of Uttarakhand.
12. Joint Registrars of the Court.
13. P.P.S. to Hon'ble the Chief Justice.
14. P.S./P.A. to Hon'ble Judges of this Hon'ble Court with the request to place the Notification for kind perusal of Hon'ble Judges.
15. P.A. to Registrar General.
16. Chief Treasury Officer Tehri Garhwal.
17. Officers concerned.
18. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of the High Court.
19. Guard File/Assistant concerned.

Joint Registrar
Admin.A